

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

R.P. NO. 04 OF 2016 IN
APPEAL NO. 255 OF 2013

Dated : 19th March, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Delhi Transco Ltd.	Appellant(s)
Vs.		
Delhi Electricity Regulatory Commission & Ors.	Respondent(s)
Tata Power Delhi Distribution Ltd.	Review Petitioner/R-4

Counsel for the Appellant(s)	:	Mr. Anupam Verma Mr. Rahul Kinra Mr. Ashutosh K. Srivastava Mr. Alok Shankar Mr. Anurag Bansal Ms. Anukriti Jain
		Mr. Anand K. Ganesan for DTL
Counsel for the Respondent(s)	:	Mr. Pradeep Mishra Mr. Manoj Kumar Sharma Mr. Saroj Singh for R-1
		Mr. H.S. Phoolka, Sr. Adv. Mr. Sumeet Pushkarna Mr. P. Narayan for Respondent Pension Trust

ORDER

Re-list the matter on **12.07.2018**, as requested by the learned counsel appearing for the Appellant.

(S.D. Dubey)
Technical Member

Ss/js

(Justice N.K. Patil)
Judicial Member